

Radiology Centre	—	1
Dental Units	—	3

(b) Yes.

(c) and (d) 3 private hospitals and 2 diagnostic centres have been empanelled under CGHS, Mumbai. CGHS can empanel only those hospitals as are writing to be empanelled and are agreeable to the terms and conditions for empanelment and the rates fixed for the city.

Implementation of NRHM in Maharashtra

2341. SHRI Y.P. TRIVEDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total amount of money allocated to Maharashtra for financial year 2008-09 under the National Rural Health Mission (NRHM);

(b) what is the total amount of money that has so far been utilized;

(c) whether Government has any mechanism to monitor that the work is being carried out to achieve the goals of NRHM and money allocated is being spent; and

(d) the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) The total amount of money allocated to Maharashtra for the F.Y. 2008-09 under the National Rural Health Mission is Rs. 701.67 crore.

(b) The Government of Maharashtra has utilized Rs. 930.99 crore including unspent balance of previous year.

(c) and (d) Under National Rural Health Mission (NRHM), a detailed framework for the monitoring of the Programme has been operationalised. The results of periodic surveys like the District Level Household Surveys [DLHS], National Family Health Survey (NFHS) etc. also provide information about the impact of various programme interventions. Periodic review missions are also undertaken to the States to monitor progress of the Programme. The Review Mission teams comprise Government of India Officers, Public Health experts of NIHFV, NHRSC, Development Partners and State, Health and Family Welfare representatives. The progress of NRHM is also reviewed and monitored by high level bodies like the Mission Steering Group [MSG], Empowered Programme Committee [EPC], Advisory Group on Community Action (AGCA) and ASHA Mentoring Group (AMG) set up under the Ministry of Health and Family Welfare. In addition, independent external evaluations are also conducted by Government and Non-Governmental agencies on thematic and geographical basis to document the progress of the NRHM. Central level monitoring of key programme components is also carried out under NRHM through the process of Physical and Financial Monitoring Reports, regular MIS, survey reports and user responses.

An integrated web based Management Information System (MIS), which compiles progress of NRHM on key parameters at various levels has been designed.

Thus multi dimensional monitoring framework of NRHM provides full information whether the work is being carried out to achieve the goals of NRHM and the money allocated is being spent appropriately.

Expenditure on treatment for disease due to malnutrition

2342. SHRI SAMAN PATHAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the percentage of patients reported in hospitals due to diseases caused by malnutrition and the Government's expenditure to treat them;

(b) whether Government has studied as to what extent spending on nutrition to people will reduce expenditure on medicines and treatment to malnutrition and under nourished people in the country;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) In so far as Central Government Hospitals in Delhi are concerned, the patients suffering from various diseases visit these hospitals for treatment. There are so many diseases which may cause malnutrition such as anemia/Hyper protein anaemia and debilitating disease such as cancer, diabetes and post operative cases having signs of malnutrition. The percentage of malnourished patients and the expenditure incurred on them is not separately maintained.

Medical ombudsman

2343. SHRIMATI JAYA BACHCHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that nursing homes in the Capital are generally a kind of commercial shops, fleecing the patients by prolonging the stay and the treatment, prescribing tests that are not always necessary;

(b) if so, what is the position with regard to nursing homes in other Metros of the country; and

(c) whether Government is considering any proposal like appointment of an ombudsman to look into such complaints of the patients and take action against erring nursing homes?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Health is a State subject and regulation of private hospitals and nursing homes including the fees charged by them is the responsibility of the State Government.

Enactment of a central legislation for registration and regulation of clinical establishments is a priority for this Government.

Asthma in kids

2344. SHRIMATI T. RATNA BAI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: